GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:144
ANSWERED ON:08.08.2012
THEFT OF COAL SRIMATI MEENA SINGH
Deshmukh Shri K. D.;Ju Dev Shri Dilip Singh;Pandey Shri Ravindra Kumar;Rawat Shri Ashok Kumar;Singh Shri Uday Pratap;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of COAL be pleased to state:

- (a) whether cases of illegal mining, black-marketing, theft, pilferage and irregularities in transportation of coal have been reported in various subsidiaries of Coal India Limited during the last three years and the current year;
- (b) if so, the details of loss of coal and revenue incurred as a result thereof, year-wise, subsidiary-wise and State-wise;
- (c) whether connivance of some security personnel and officials of various coal companies has been reported in certain cases;
- (d) if so, the details thereof, subsidiary-wise and State-wise and the action taken against them; and
- (e) the steps taken or proposed to be taken by the Government to check these cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e): Information is being collected and will be laid on the Table of the House.